

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1306
ANSWERED ON:08.03.2007
HAGUE AGREEMENT
Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether the Government proposes to adopt the Hague Agreement signed during 1970; and
- (b): if so, the details thereof and the salient features of the said Agreement; and
- (c): the extent to which this will help in collecting evidence on criminal cases from foreign countries?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a), (b) & (c): The Government has ratified the Hague Convention 1970 and has enacted the Anti-hijacking Act, 1982 to give effect to the said Convention. The salient feature of the said Convention is to prevent offence of hijacking and related offences.